

ITEM NO.34

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.700/2023

HARSH VIBHORE SINGHAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.128349/2023 - EARLY HEARING APPLICATION, IA No. 183854/2023 - INTERVENTION APPLICATION and IA No.128350/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 09-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Petitioner-in-person

For Respondent(s)

Mr. Tushar Mehta, SG  
Mr. Kanu Agrawal, Adv.  
Ms. Sansriti Pathak, Adv.  
Mr. Prasanjeet Mahapatra, Adv.  
Dr. N. Visakamurthy, AOR

Ms. Swarupama Chaturvedi, Sr. Adv.  
Mr. Yashraj Singh Bundela, AOR  
Ms. Katyayani Anand, Adv.  
Ms. Saumya Kapoor, Adv.  
Mr. Aayush Shivam, Adv.  
Ms. Kavita Chaturvedi, Adv.

**Mr. Surjeet Singh, Adv.  
Mrs. Pratima Singh, Adv.**

**Mr. Akshay, Adv.  
Ms. Shradha Agrawal, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Counter affidavit be filed within a period of two weeks.
- 2 List the Petition on 2 September 2024.

**(CHETAN KUMAR)  
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)  
Assistant Registrar**